

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**C.P. No.595/2016 in  
O.A No.4402/2015**

**New Delhi this the 21<sup>st</sup> day of March, 2017**

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr. P.K. Basu, Member (A)**

1. Mr. Raj Kumar Yadav,  
S/o Mr. Budh Ram Yadav  
R/o Village Amarpura, Post Raikaranpura  
Tehsil Kotputli, Distt. Jaipur-303105.
2. Kim Gracy Mate,  
D/o Mr. Jangkholun Mate  
R/o Tuibuong, Bazar Veng,  
Churachandpur  
Manipur-795128.
3. Ms. Geeta,  
D/o Mr. Ajit Singh  
R/o C-2/9, MCD Flats, First Floor  
New Usman Pur, Delhi-53.
4. Ms. Priyanka,  
D/o Mr. Radhey Shyam  
R/o House No.3923, Gali Barna  
Basti Imliwali  
Sadar Bazar, Delhi-110006.
5. Ms. Sakshi,  
D/o Mr. Shiv Kumar  
R/o D-525/1A, Street No.9  
Ashok Nagar, Shahdara  
Delhi-110093.
6. Ms. Shobhi,  
D/o Mr. Ramesh Chand  
R/o House No.2A, Khasra No.79/25  
Gali No.2, Chanchal Park  
Near Bakkarwala, Village Najafgarh  
Nangloi Road, New Delhi-110042.

7. Mr. Aavesh,  
S/o Mr. Narendra Singh Dhama  
R/o 1449/218A, Gali No.3, Gali No.3  
Shahdara, Delhi-110093
8. Ms. Chitra Rani,  
D/o Mr. Rajender Kumar  
R/o A/194, East Gokalpur, Loni Road  
Shahdara, Delhi-110094.
9. Ms. Mamta,  
W/o Mr. Jaideep and  
D/o Mr. Kishan Lal  
R/o House No.11, Laxmi Park  
Nangloi, Delhi-110041.
10. Ms. Akanksha Choudhary,  
D/o Mr. Sushil Kumar  
R/o House No.78-A, Pocket-C2  
Janta Flat, Mayur Vihar, Phase III  
Delhi-110096.
11. Ms. Garima Sharma,  
D/o Mr. Balraj Sharma  
R/o House No.219, Kewal Park  
Bhagat Singh Marg  
Azadpur, Delhi-110033.
12. Ms. Hema Kumari,  
D/o Mr. Satish Kumar  
R/o House No.57, Vadh Pana  
Village Mundheli Kalan  
Najafgarh, Delhi-73.
13. Ms. Poonam Grewal,  
D/o Mr. Badlu Ram Grewal  
R/o House No.A-266, Gali No.1  
Rama Garden, Karawal Nagar  
Delhi-110094.
14. Ms. Priyanka,  
D/o Mr. Ram Kishan  
R/o Village Majri, PO Gubhana  
Tehsil Bahadur Garh, Distt. Jhajjar  
Haryana-124507

15. Ms. Barkha,  
D/o Mr. Kamaljeet  
R/o WP-248, Wazirpur Village  
Ashok Vihar, Delhi-110052.
16. Km. Sweta,  
D/o Mr. Chandra Bhushan  
R/o House No.189, Naipura,  
Loni Ghaziabad  
Opp. New Diamond Public School
17. Ms. Jyoti Rani,  
D/o Mr. Bhagwan  
R/o House No.378, Ward No.1  
VPO Pipli, Tehsil Kharkhoda  
Sonipat, Haryana-131402
18. Ms. Kamlesh,  
D/o Mr. Vijay Singh  
R/o RZ/75-A, Nanda Enclave  
Khera Road, Najafgarh  
Delhi-110043.

(Working as Staff Nurse in Veer Savarkar Arogya Sansthan  
Hospital (EDMC) Karawal Nagar, Delhi-110094)

.. Petitioners

(By Advocate : None)

Versus

1. Shri Kewal Kumar Sharma  
The Chief Secretary,  
Govt. of NCT of Delhi  
Delhi Secretariat, Players Building,  
ITO, New Delhi-110 002.
2. Shri Mohanjeet Singh  
The Commissioner  
East Delhi Municipal Corporation,  
Udyog Sadan, Patparganj,  
Delhi.
3. Shri Venugopal Malayattil,  
The Director of Health Administration,

Municipal Corporation of Delhi,  
Udyog Sadan,  
Patparganj, Delhi.

4. Shri (Dr.) M.L. Jaipal  
The Medical Superintendent,  
Swami Dayanand Hospital,  
(EDMC) Dilshad Garden,  
Delhi-110 095. .. Respondents

(By Advocate: Shri R.V. Sinha with Shri R.N. Singh and Shri Bal Kishan for R-3)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Even on the revised call, there is no representation on behalf of the petitioners.

2. The respondents, while drawing our attention to the order dated 05.12.2016 passed in CP 598/2016 in OA 92/2016 wherein the petitioners have stated that their only grievance in the CP is that the respondents have not paid their salary since October, 2015 to 29.01.2016, and to the statement filed along with the compliance affidavit, whereunder it was shown that the salaries for the said period to the petitioners have been paid, submits that they have complied with the orders of this Tribunal and, accordingly, prays for closure of the CP.

3. In the circumstances and in view of the substantial compliance of orders of this Tribunal, the CP is closed and the notices issued to the responders are discharged.

**(P.K. BASU)**  
**MEMBER (A)**

**(V. AJAY KUMAR)**  
**MEMBER (J)**

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